

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

No. 1/Judicial/Misc./TDSAT/2012

Dated: 05.04.2021

NOTICE

Consequent upon declaration of holiday on 14th April, 2021(Wednesday) on account of Birthday of Dr. B.R. Ambedkar, the matter listed before Hon'ble Bench of TDSAT and the Registrar Court would be taken up as detailed below:-

(i) **Matters listed before Hon'ble Bench**

1.	BROADCASTING PETITION/75/2021 ALONG WITH	SITI NETWORKS LTD VS GOLDY CABLE NETWORK AND ANR	TRUST LEGAL ADVO. & CONSULTANTS	Listed on 14.04.2021 Shifted to 15.04.2021
	BROADCASTING PETITION/76/2021	SITI NETWORKS LTD VS JAYA CITY CABLE NETWORK AND ANR	TRUST LEGAL ADVO. & CONSULTANTS	-do-
	BROADCASTING PETITION/77/2021	SITI NETWORKS LTD. VS SAI NETWORK AND ANR	TRUST LEGAL ADVO. & CONSULTANTS	-do-
	BROADCASTING PETITION/78/2021 WITH MISC APPLICATION/21/2021	SITI NETWORKS LTD. VS SITI SAHIL CABLE NETWORK AND ANR	TRUST LEGAL ADVO. & CONSULTANTS	-do-
	BROADCASTING PETITION/79/2021	SITI NETWORKS LTD VS KRISHNA CABLE NETWORK AND ANR	TRUST LEGAL ADVO. & CONSULTANTS	-do-
	BROADCASTING PETITION/80/2021	SITI NETWORKS LTD VS BAJPAI CABLE NETWORK AND ANR	TRUST LEGAL ADVO. & CONSULTANTS	-do-
2.	E .A/2/2021 [ARISING OUT OF ORDER DT. 31.01.2020] IN TELECOM PETITION/79/2019	TATA COMMUNICATIONS LIMITED VS HONESTY NET SOLUTIONS (INDIA) PVT LTD	Mr. RISHI KAPOOR, Mr. AJAY SINGH GAHLAWAT,	Listed on 14.04.2021 Shifted to 15.04.2021
3.	TELECOM PETITION/12/2021 ALONG WITH	TATA COMMUNICATIONS LIMITED VS UCOM DIGITAL PVT.LTD	Mr.RISHI KAPOOR,	Listed on 14.04.2021

				Shifted to 15.04.2021
	TELECOM PETITION/13/2021	TATA COMMUNICATIONS LIMITED VS RGV AKSHAY COMMUNICATIONS INDIA PVT. LTD.	Mr.RISHI KAPOOR	-do-
4.	BROADCASTING PETITION/194/2021 ALONG WITH	SITI NETWORKS LTD. VS GAJENDRA SINGH AND ANR	TRUST LEGAL ADVO. & CONSULTANTS	Listed on 14.04.2021 Shifted to 15.04.2021
	BROADCASTING PETITION/195/2021	SITI NETWORKS LTD. VS TIGALA CABLE TV NETWORK AND ANR	TRUST LEGAL ADVO. & CONSULTANTS	-do-
	BROADCASTING PETITION/196/2021	SITI NETWORKS LTD. VS RADHE RADHE CABLE NETWORK AND ANR	TRUST LEGAL ADVO. & CONSULTANTS	-do-
	BROADCASTING PETITION/197/2021	SITI NETWORKS LTD. VS SHRI SHYAM CABLE NETWORK AND ANR	TRUST LEGAL ADVO. & CONSULTANTS	-do-
	BROADCASTING PETITION/198/2021	SITI NETWORKS LTD. VS RAKESH KUMAR KUMAWAT AND ANR	TRUST LEGAL ADVO. & CONSULTANTS	-do-
	BROADCASTING PETITION/199/2021	SITI NETWORKS LTD. VS SHYAM BABA COMMUNICATION AND ANR	TRUST LEGAL ADVO. & CONSULTANTS	-do-
	BROADCASTING PETITION/200/2021	SITI NETWORKS LTD. VS KIRAN CABLE NETWORK AND ANR	TRUST LEGAL ADVO. & CONSULTANTS	-do-
	BROADCASTING PETITION/201/2021	SITI NETWORKS LTD. VS MISHRA CABLE NETWORK AND ANR	TRUST LEGAL ADVO. & CONSULTANTS	-do-
	BROADCASTING PETITION/202/2021	SITI NETWORKS LTD. VS RAKESH CABLE NETWORK AND ANR	TRUST LEGAL ADVO. & CONSULTANTS	-do-
5.	BROADCASTING PETITION/42/2021	NXT DIGITAL LIMITED (FORMERLY KNOWN AS IMCL	Ms.VANDANA D JAISINGH	Listed on 14.04.2021

		VS ROMEL VAZ (LOCAL CABLE OPERATOR) & ORS	Mr.SHARATH SAMPATH Mr.NASIR HUSAIN	Shifted to 15.04.2021
6.	BROADCASTING PETITION/721/2020 ALONG WITH	SITI CABLE NETWORK LTD. VS RATHI CABLE NETWORK AND ANR.	TRUST LEGAL ADVO. & CONSULTANTS Mr.HIMANSHU DHAWAN	Listed on 14.04.2021 Shifted to 15.04.2021
	BROADCASTING PETITION/724/2020	SITI NETWORKS LTD VS SAINI CABLE NETWORK AND ANR	TRUST LEGAL ADVO. & CONSULTANTS Mr.HIMANSHU DHAWAN	-do-
	BROADCASTING PETITION/725/2020	SITI NETWORKS LTD VS NEHRA CABLE NETWORK AND ANR.	TRUST LEGAL ADVO. & CONSULTANTS Mr.HIMANSHU DHAWAN	-do-
	BROADCASTING PETITION/726/2020	SITI NETWORKS LTD VS FRIENDS CABLE NETWORK AND ANR	TRUST LEGAL ADVO. & CONSULTANTS Mr.HIMANSHU DHAWAN	-do-
	BROADCASTING PETITION/727/2020	SITI NETWORKS LTD VS S.K. SITI CABLE NETWORK AND ANR	TRUST LEGAL ADVO. & CONSULTANTS Mr.HIMANSHU DHAWAN	-do-
7.	TELECOM PETITION/7/2021	TATA COMMUNICATIONS LIMITED VS CAUVERY POWER TRADING CHENNAI PVT LTD.	Mr.RISHI KAPOOR Mr.P.R. KOVILAN/ GEETHA KOVILAN	Listed on 14.04.2021 Shifted to 20.04.2021
8.	BROADCASTING PETITION/763/2020	BENNETT.COLEMAN AND CO. LTD. VS WELWORTH SOFTWARE PVT.LTD. AND ANR	Mr.KUNAL TANDON Ms.SNEHA RAVI IYER Mr.ROHIT SHARMA & ROUNAK NAYAK	Listed on 14.04.2021 Shifted to 20.04.2021
9.	BROADCASTING PETITION/203/2021	MASTER CHANNEL COMMUNITY NETWORK PVT LTD VS SRI VENKATESHWARA CABLE NETWORK AND ANR	TRUST LEGAL ADVO. & CONSULTANTS	Listed on 14.04.2021 Shifted to 20.04.2021
10.	BROADCASTING PETITION/737/2020	STAR INDIA PVT. LTD. VS	Mr.KUNAL TANDON Mr.ROHIT SHARMA &	Listed on 14.04.2021

		WELWORTH SOFTWARE PVT.LTD. AND ANR	ROUNAK NAYAK Ms.SNEHA RAVI IYER	Shifted to 20.04.2021
11.	BROADCASTING PETITION/702/2020	NXTDIGITAL LIMITED (FORMERLY KNOWN AS GRANT INVESTRADE LIMITED VS OMKAR CABLE NETWORK AND ORS	Ms.VANDANA D JAISINGH Mr.SHARATH SAMPATH Mr.SARAD KUMAR SUNNY Mr.ARJUN NATARAJAN ADVOCATE	Listed on 14.04.2021 Shifted to 20.04.2021

(ii) All matters listed on 14th April, 2021(Wednesday) before Registrar Court is shifted to 20th April, 2021(Wednesday).


Desk Officer

To,

1. Notice Board.
2. TDSAT's website.
3. PPS to Hon'ble Chairperson, TDSAT.